

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

(IB)-187(ND)/2017

IN THE MATTER OF:

M/s. Vinod Cotton Corporation

.....PETITIONER

Versus

M/s. Pasupati Fabrics Limited

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rishi Sood, Advocate

For the Respondent

: -

For Official Liquidator

: Mr. Chetana Kandpal, Co. Prosecutor

ORDER

Order reserved,

Surjit
08.8.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)